

11.08 hrs.

**(ii) CONSTITUTION (ONE HUNDRED AND FIRST AMENDMENT) BILL, 2003 \***

**(Amendment of Ninth Schedule)**

Title: Introduction of the Constitution (One hundred and first Amendment) Bill, 2003 (Amendment of Ninth Schedule).

**THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV):** I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**SHRI SHARAD YADAV:** I introduce the Bill.

---

\* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dt.18.8.2003